

**Firing on Deputy Superintendent of Railway Police, Howrah**

1686. SHRI R. KADANAPALLI :  
SHRI P. K. DEO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any arrests were made in connection with firing on the Deputy Superintendent of Railway Police, Howrah on the 10th April, 1971; and

(b) if so, the action taken by Government against the culprits ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The Government of West Bengal have intimated that four persons have been arrested and investigation of the case is in progress.

**Conversions to Christianity**

1687. SHRI G. Y. KRISHNAN : Will the Minister of HOME AFFAIRS be pleased to state the number of Adivasis, Scheduled Castes and Scheduled Tribes State-wise converted into Christianity during 1970 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : The information is not readily available. While, at the census, information has been collected in regard to the members of the Scheduled Tribes, who are Christians, information has not been collected regarding conversions in 1970 of members of Scheduled Castes or Tribes as Christians.

**Report of Netaji Enquiry Commission**

1688. SHRI M. M. JOSPH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the enquiry has been completed by the Netaji Enquiry Commission ;

(b) if so, the findings thereof ; and

(c) if not, the time by which it is likely to be completed and the report laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

(c) The tenure of the Commission is being extended upto the 31st December, 1971 and the Commission is expected to complete its inquiry and make its report by that date.

**Ceiling on Quota Licences to Importers**

1689. SHRI M. M. JOSPH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether recently any ceiling was fixed on quota licences to importers in the country; and

(b) if so, what is the ceiling ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) A ceiling of Rs. four lakhs has been fixed for a quota licence to be issued to an established importer for the period April 1971-March, 1972. This restriction does not however, apply to quota licences in respect of books, drugs and medicines and rubber contraceptives.

**Foreign Trips by Chairman of S.T.C.**

1690. SHRI D.D. DESAI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of foreign trips made by Shri P.L. Tandon, Chairman, State Trading Corporation, during 1970, names of the countries visited, purpose for which visits were made and cost to Government including air-fair and foreign exchange involved ; and

(b) the benefits that accrued from these trips in terms of export business ?